

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH
AMARAVATI**

SUB: ANDHRA PRADESH JUDICIAL ACADEMY – Road-map for the successful implementation of the Bharatiya Nyaya Sanhita, 2023, the Bharatiya Nagarik Suraksha Sanhita, 2023 and the Bharatiya Sakshya Adhiniyam, 2023 - Request of the Director, APJA, Mangalagiri, Guntur District for Rescheduling Online Training Programme from 19.04.2024 & 20.04.2024 to 04.05.2024 – Nomination of the Officers - Orders issued – Regarding.

- READ:
1. Letter roc.No.350/2024-B.Spl., dated 06.04.2024 from the Registrar (Vigilance), High Court of Anhdra Pradesh.
 2. High Court's Proceedings Roc.No.348/2024-B: Spl., dated 04.04.2024, transferring District Judge.
 3. High Court's Proceedings Roc.No.349/2024-B.Spl., dated 04.04.2024.
 4. Office Note dated 11.04.2024 placed before the Hon'ble President, Board of Governors of A.P. Judicial Academy and instructions thereof.
 5. Letter Roc.No.129/APJA/2024, dated 11.04.2024, from the Director, A.P. Judicial Academy.

ORDER ROC.NO.350/2024-B.SPL. DATED:19.04.2024

Having considered the request of the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District, the High Court made the following order:

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All the Judicial Officers of all three Cadres i.e., District and Sessions Judges, Civil Judges (Senior Division) and Civil Judge (Junior Division) working in the State of Andhra Pradesh including Officers who are undergoing training at A.P Judicial Academy and the Officers working on other duty, are nominated for participating in Online Training Programme on 04.05.2024 (Saturday). A Road-map for the successful implementation of the Bharatiya Nyaya Sanhita, 2023, the Bharatiya Nagarik Suraksha Sanhita, 2023 and the Bharatiya Sakshya Adhiniyam, 2023.

The Link to join the Session will be furnished in due course.

The Principal District and Sessions Judges/ Unit Heads in the State of Andhra Pradesh are requested to inform the officers working in their respective units to attend the said online training session without fail.


REGISTRAR (VIGILANCE)

To

1. The Officers Concerned
2. The Registrar General, High Court of Andhra Pradesh, Amaravati
3. The Principal District Judges, Ananthapuramu, Chittoor, Y.S.R Kadapa, East Godavari at Rajamahendravaram, Guntur, Krishna at Machilipatnam, Kurnool, S.P.S.R Nellore, Prakasam, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.
4. The Director, Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District.
5. The Additional Director, Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District.
6. The Senior Faculty Member-I, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
7. The Senior Faculty Member-II, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
8. The Deputy Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
9. The Assistant Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
10. The Administrative Officer, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.